

## **ASSETS & LIABILITIES**

**(At a glance)**

**NAME OF THE JUDGE : JUSTICE M.L. JOSEPH FRANCIS**

**DATE OF APPOINTMENT : 6.2.2009**

### **DECLARED ASSETS**

#### **ASSETS OF THE JUDGE**

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicle (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any L.I.C. &amp; PF</b>
<b>22.350 Cents of land in Resurvey No.346/10 of Kadamakkudy Village</b>	<b>House bearing No.III/53</b>	<b>Rs.2,37,309/-</b>	<b>Half sovereign of gold</b>	<b>Nil</b>	<b>Rs.6,19,000/- Rs.18,27,721</b>

### **LIABILITIES**

**NIL**

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**Note:- Further details available with the Hon'ble Chief Justice**

**ASSETS & LIABILITIES**

**(At a glance)**

**NAME OF THE SPOUSE : SMT. KUNJUMOL MATHAI**

**DECLARED ASSETS**

**ASSETS OF THE SPOUSE**

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicle s(Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any (L.I.C.&amp; PF)</b>
<b>Dry land 8 Cents in Sy.No. 346/10 Ernakulam Dist. Kanayannur Taluk Kadmakkudy Village</b>	<b>Nil</b>	<b>Rs.1,80,136/-</b>	<b>40 Sovereigns of gold</b>	<b>Nil</b>	<b>Rs.1,00,000/- Rs.3,00,000/- (sum assured) GPF - Rs.4,72,004/-</b>

**LIABILITIES**

**NIL**

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Note:- **Further details available with the Hon'ble Chief Justice**

**ASSETS & LIABILITIES**

**(At a glance)**

**NAME OF THE DEPENDENT  
CHILD**

**:RINU TRESA**

**DECLARED ASSETS**

**ASSETS OF THE DEPENDENT CHILD/CHILDREN**

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
	-----	<b>NIL</b>	-----	-----	

**LIABILITIES**

NIL

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Note:- **Further details available with the Hon'ble Chief Justice**